



**INTELLECTUAL
PROPERTY INDIA**

PATENTS/DESIGNS/
TRADE MARKS/
GEOGRAPHICAL
INDICATIONS.



सत्यमेव जयते

Government of India

Office of The Controller General
Patents, Designs & Trade Marks
Boudhik Sampada Bhavan,
S.M. Road, Antop Hill,
Mumbai-400 037, India.

(Tel): ☎ 022-2412 3311
022-24132735
022- 24132393
022-24144525

(Fax): ☎ 022-2412 3322
022-2417 2288

(Email): cgpdtm@nic.in
cgooffice-mh@nic.in
(website): www.ipindia.nic.in

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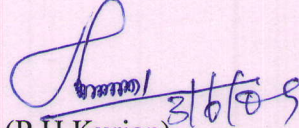
Date: 03-06-2009

OFFICE ORDER No. 20 of 2009

In exercise of powers vested in me under Section 3(2) of the Geographical Indications of Goods (Registration & Protection) Act, 1999, I hereby authorize Shri G.L. Verma, Assistant Registrar of Trade Marks and GI, Geographical Indications Registry, Chennai to exercise all the powers of the Registrar under the said Act except the following :

- 1) To constitute and chair the Consultative Group under Rule 33 of the said Act.
- 2) All power under Chapter VI of the said Act.

The powers entrusted to him will be exercised under my superintendence and directions.


(P.H.Kurian)

Controller General of Patents, Designs and Trade Marks

To

Shri G.L.Verma, Assistant Registrar of Trade Marks & GI, Geographical
Indications Registry, Chennai

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